

महोदय का ध्यान इस ओर गया है कि बिजली की जेनरेशन के लिए उत्तर प्रदेश सरकार ने 242 करोड़ रु० की मांग आपसे की और आपने केवल 80 करोड़ रु० दिए हैं और जिन मिनी स्टील प्लांट का जिम्मा श्री बाबू भाई चिनाई ने किया, क्या आपके फाइनेन्स कारपोरेशन के लोग उनसे सुद वसूल कर रहे हैं, जब कि वे प्लांट बिजली की कमी से बंद हो गए ? तो क्या सरकार सोचेगी कि उनको कोई मदद दी जाए सुद के मामले में ताकि उनको उत्तर प्रदेश में रखा जाए और क्या बिजली के जेनरेशन के लिए कोई विशेष सहायता उत्तर प्रदेश की करेंगे ? राम और कृष्ण के प्रदेश का संतोष आप लोग कब तक परखना चाहते हैं, यह मैं वित्त मंत्री जी से जानना चाहता हूँ ?

श्री प्रकाशवीर शास्त्री : शिवाजी के प्रदेश के हैं वित्त मंत्री जी ।

श्री य० ब० चव्हाण : साफ बात यह है कि शिवाजी के प्रदेश की गर्मी का आपको पता नहीं है । आप देखते हैं खाली बम्बई शहर की रंगीली दुनिया ।

I think Mr. Chandra Shekhar has raised this question and I see his point but it is very difficult for me to say what we can do but, we are certainly looking into it.

SHRI KHYOMO LOTH: Sir, the figure given here is Rs. 221.38 crores for the entire North-Eastern region. I would like the hon. Minister to give me a complete break-up State-wise in this region. I would also like to know the reasons for the vast disparities in this region.

SHRI Y. B. CHAVAN: Well, the State-wise break-up I can give you. As far as Manipur is concerned, it was Rs. 10 lakhs in 1967 and Rs. 12 lakhs in 1969.

[Mr. Deputy Chairman in the Chair]

Then, Arunachal Pradesh. I think about the other areas I have not got any particular information here with me. Assam, of course have got. In regard to this State, it was Rs. 164 crores in 1967, Rs. 182 crores in 1968 and Rs. 220 crores in 1969. So, I have got only information about Assam and Manipur with me at the present moment. Tripura figure also I have got. Investment here also is very little. It is only Rs. 89 lakhs in 1967 and Rs. 70 lakhs in 1968.

Construction of a Civil Enclave at Jorhat Airport

*186. **SHRI NABIN CHANDRA BURAGOHAIN†:**

SHRI K. B. CHETTRI:

SHRI N. P. CHAUDHARI :

DR. V. A. SEYID MUHAMMAD :

DR. R. K. CHAKRABARTI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the proposal for construction of a civil enclave at Jorhat Airport which was mooted in 1971, has not yet been implemented; and

(b) what are the hurdles in the way of constructing the enclave?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SMT) SARAJINI MAHISHI):

(a) and (b) The development of a civil enclave at Jorhat air port has undergone some delay due to difficulties in acquiring suitable land. Some land has now been transferred to the Civil Aviation Department and additional land is being acquired through the State Government. It is hoped to start work on the civil enclave during the next financial year.

SHRI NABIN CHANDRA BURAGOHAIN: May I know what is the cost of the plan?

(Interruption)

MR. DEPUTY CHAIRMAN: She does not follow the question. Well, the Question Hour is over.

†The question was actually asked on the floor of the House by Shri Nabin Chandra Buragohain.